

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 16/RP/2017**

**In  
Petition No. 384/TT/2014**

**Coram:**

**Shri Gireesh B. Pradhan, Chairman  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member**

**Date of Order : 22.05.2017**

**In the matter of:**

Review of order dated 16.1.2017 in Petition No. 384/TT/2014 under Section 94(1)(f) of the Electricity Act, 2003 and Regulation 103 of Central Electricity Regulatory Commission (Conduct of business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014,

**And in the matter of:**

NTPC Limited,  
Scope Complex, Institutional Area,  
Lodhi Road, Pragati Vihar,  
New Delhi-110 016

**... Petitioner**

**Vs**

1. Parbati Koldam Transmission Company Limited,  
B-9, Qutab Institutional Area, Katwaria Sarai,  
New Delhi 110 016
2. Rajasthan Rajya Vidyut Prasaran Nigam Ltd.,  
Vidyut Bhawan, Vidyut Marg, Jaipur- 302 005.
3. Ajmer Vidyut Vitran Nigam Ltd.,  
400 kV GSS Building (Ground Floor),  
Ajmer Road, Heerapura, Jaipur



4. Jaipur Vidyut Vitran Nigam Ltd.,  
400 kV GSS Building (Ground Floor),  
Ajmer Road, Heerapura, Jaipur.
5. Jodhpur Vidyut Vitran Nigam Ltd.,  
400 kV GSS Building (Ground Floor),  
Ajmer Road, Heerapura, Jaipur.
6. Himachal Pradesh State Electricity Board,  
Vidyut Bhawan, Kumar House Complex Building II  
Shimla-171 004
7. Punjab State Power Corporation Limited,  
Thermal Shed Tia, Near 22 Phatak,  
Patiala-147 001.
8. Haryana Power Purchase Centre,  
Shakti Bhawan, Sector-6,  
Panchkula (Haryana)-134 109
9. Power Development Department,  
Govt. of Jammu and Kashmir,  
Mini Secretariat, Jammu.
10. Uttar Pradesh Power Corporation Ltd.,  
Shakti Bhawan, 14, Ashok Marg,  
Lucknow-226 001.
11. Delhi Transco Ltd.,  
Shakti Sadan, Kotla Road,  
New Delhi-110 002.
12. BSES Yamuna Power Ltd.,  
Shakti Kiran Building, Karkardooma,  
Delhi-110 092.
13. BSES Rajdhani Power Ltd.,  
BSES Bhawan, Nehru Place,  
New Delhi.
14. Tata Power Delhi Distribution Limited,  
Cennet Building, Adjacent to 66/11kV  
Pitampura-3 Grid Building, Near PP Jewellers,  
Pitampura, New Delhi-110 034
15. Chandigarh Administration,  
Sector-9, Chandigarh



16. Uttarakhand Power Corporation Ltd.,  
Urja Bhawan, Kanwali Road, Dehradun
17. North Central Railway,  
Allahabad.
18. New Delhi Municipal Council,  
Palika Kendra, Sansad Marg,  
New Delhi-110 002.
19. Northern Region Electricity Board 18-A,  
Shaheed Jeet Singh Marg, Katwaria Sarai,  
New Delhi-110016.
20. Power Grid Corporation of India Limited  
"Saudamini", Plot No.2, Sector-29,  
Gurgaon -122 001.

#### **....Respondents**

- For Petitioner:                      Shri M.G. Ramachandran, Advocate, NTPC  
   Ms. Poorva Sehgal, Advocate, NTPC  
   Shri I. Uppal, NTPC  
   Shri M.K. Malviya, NTPC
- For Respondents:                      Shri S. S. Raju, PGCIL  
   Shri S. K. Venkatesan, PGCIL  
   Shri Rakesh Prasad, PGCIL  
   Shri Jasbir Singh, PGCIL  
   Shri Amit Kapur, Advocate, PKTCL

#### **ORDER**

NTPC Limited (hereinafter referred to "Review Petitioner") has filed the instant review petition under Section 94(1)(f) of the Electricity Act, 2003 (the Act) seeking review of the order dated 16.1.2017 in Petition No. 384/TT/2015, wherein the tariff was allowed for section of 400 kV (Quad) 2xS/C Parbati-Koldam Transmission Line (starting from LILO point of Parbati (Banala) Pooling Station to Koldam HEP) in Northern Region for 2014-19 period under Central



Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

2. The Review Petitioner has submitted that PKTCL has claimed the COD of Ckt. I and Ckt. II of Parbati Koldam Transmission Line as 10.10.2014 and 4.10.2014 respectively under proviso (ii) of Regulation 4(3) of the 2014 Tariff Regulations. The Commission approved the COD of Ckt. I as 10.10.2014 as prayed by PKTCL, however the COD of Ckt. II was approved as 21.3.2015 as Ckt. II was put into use on 21.3.2015. The Review Petitioner submitted that the Commission as held that Ckt. II was put into use only on 21.3.2015 on account of delay in commissioning of the 400 kV bays in Koldam Switchyard of NTPC and imposed the liability of IDC and IEDC from 4.10.2014 to 20.3.2015. The Review Petitioner has submitted that it made certain submissions in the main petition on 14.7.2016 regarding the status on construction of the NTPC switchyard and the connectivity of Parbati-Koldam Transmission Line and the same was not considered by the Commission. The Review Petitioner has submitted that non-consideration of the documents/information on record filed is an error apparent on the face of record necessitating review of the impugned order.

3. We direct issue of notice on the admissibility of the Review Petition.



4. The Review Petitioner is directed to serve a copy of the petition on the respondents by 26.5.2017 and respondents to file their reply by 16.6.2017 on admissibility as well as on merit and the petitioner to file rejoinder, if any, by 5.7.2017. No extension of time shall be granted.

5. The review petition shall be listed on 11.7.2015 for final hearing.

sd/-  
**(Dr. M.K. Iyer)**  
**Member**

sd/-  
**(A.S. Bakshi)**  
**Member**

sd/-  
**(A.K. Singhal)**  
**Member**

sd/-  
**(Gireesh B. Pradhan)**  
**Chairperson**

